

DIVISION BENCH

ITEM NO. 111

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

CP No. (IB) 485/ALD/2019

CORAM:

1. SHRI RAJASEKHAR V. K,
HON'BLE MEMBER (JUDICIAL)
2. SHRI VIRENDRA KUMAR GUPTA,
HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 5th APRIL, 2022,
2:30 PM

NAME OF THE COMPANY	MR. YOGESHWAR SINGH V/S M/S NUBUILDWELL INFRA PVT LTD & ORS
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH VIDEO CONFERENCING :

None

: *For the operational creditor*

ORDER

There has been no representation in the present matter, when the matter was called on 12.02.2020, 13.03.2020, 28.02.2022 after the hiatus and even today i.e. 05.04.2022. It appears that the Operational Creditor is not interested in pursuing the present company petition. Hence the same shall be dismissed for non-prosecution.

File be consigned to the records.

Virendra Kumar Gupta

Virendra Kumar Gupta
Member (Technical)

Md. Zaid
(Stenographer)

—Sd—

Rajasekhar V.K.
Member (Judicial)